

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 302
Appeal No. 112/59/ND/2019
COMP.APPL/610/2020

IN THE MATTER OF:

Brescon Realty Pvt. Ltd.

... **Applicant/Petitioner**

Versus

**M/s. Eicher Motors Ltd. &
Others**

... **Respondent**

Under Section: 59

Order delivered on 24.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Amit Agrawal and Mr. Sahil Raveen, Advs for the Petitioner

ORDER

Renotify this case on 24th March, 2021.



(T.S.Singh)
Court Officer